

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 22 OF 2016 &
IA Nos. 55, 56, 57 & 115 of 2016**

Dated: 23rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**SunE Solar B.V. ... Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Malhotra
Mr. Aditya Malhotra
Mr. Kumar Sandeep

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad for R-2

Mr. Nikhil Nayyar
Mr. N.Sai Vinod for R-1/DERC

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **19.12.2016.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**